(ग) महाराष्ट सरकार ने मिल मालिकों पर चावल की प्रत्येक किस्म के मामले में 30 प्रतिशत की एक-समान लेवी लगाने के उद्देश्य से 30 जुलाई. 1990 को महा- lected and will be placed on the table of राष्ट्र चावल (चावल मिल मालिकों पर लेवी) आदेश, 1989 में संशोधन कर दिया और खरीफ विषणन मौसम 1990-91 के दौरान लेवी को सख्ती के साथ लाग करना सनिव्चित किया ।

Cells on major accident hazard

- the Minister of LABOUR be pleased to Bridge. South of Ghatkopar, Railway Stastate:
- (a) whether a Major Accident Hazard (b) if so, whether it is a fact that the Division has been set up in the Central Municipal Corporation of Greater Bom-Labour Institute, Bombay, and the Re- bay, have in their 1990-91 Budget made gional Labour Institutes have set up cells provision for construction of this Bridge on the Major Accident Hazard;
- (b) if so, whether Government aware that in Orissa alone there are 36 identified hazard prone factories more chemical factories are coming up;
- (c) whether Government are also aware that the existing Industrial Hygiene Laboratory attached to the Factory Directorate is ill-equipped and is working with skeleton staff:
- (d) if so, whether Government propose to (i) establish a multi-purpose disciplinary organisation within the outfit of: factory Directorate; and (ii) establish a fledged/expand the Industrial: Hygiene Laboratory by providing sophisticated and modern equipment to identify, monitor and control the presence of toxic gases in the atmosphere with branch at the industrially concentrated areas Rourkela. Angul and Rayagada; and
- (e) if answer to part (d) above be in the negative whether Government would consider the same?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) A Major Accident Hazards Control Advisory Division has been set up in the Central Labour Institute, Bombay with cells at the three Regional Labour Institutes located at Calcutta, Kanpur and Madras.

- (b) The Government of Orissa have informed that there are 40 hazardous factories in Orissa at present.
- (c) to (e) The information is being colthe House.

Proposal to construct over-bridge near Ghatkopar Railway Station, Bombay

- 3614. SHRI **SUBRAMANIAN** SWAMY: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that there is a proposal to construct a new Road-Over 3613. SHRIMATI MIRA DAS: Will Bridge next to the existing Road-Over tion in Bombay;
 - iointly with the Railways;
 - (c) if so, the details thereof; and
 - (d) by when this Bridge is expected to and be completed?

MINISTER OF RAILWAYS THE GEORGE FERNANDES): (a) (SHRI Yes, Sir.

- (b) It is understood that the Bombay Municipal Corporation has provided funds for the work, which will be taken up by the Railway on deposit terms.
- (c) and (d) The proposal is for construction of a new road over-bridge towards the Kalyan end of the existing road overbridge. The Bombay Municipal Corporation has not yet approved the plans for the work furnished by the Rail-

New Suburban Railway Station on Bombay Western Railway

SHRI SUBRAMANIAN 3615. SWAMY: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether it is a fact that there is a great demand for a New Suburban Railway Station on the Bombay Western Rail-Net-work in between Suburban Jogeshwari and Goregaon; and
- (b) if so, what steps are being taken by Government in this regard?